

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 4094
ANSWERED ON 12.12.2019

AMENDMENT IN NATIONAL WATER POLICY

4094. SHRI ADALA PRABHAKARA REDDY

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government proposed to amend the National Water Policy; and
- (b) if so, whether the interests of States including Andhra Pradesh will be taken care of and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RATTAN LAL KATARIA)

(a) & (b) Department of Water Resource, River Development and Ganga Rejuvenation, Ministry of Jal Shakti has envisaged the revision of National Water Policy 2012 in order to meet the present challenges in water sector and has constituted a drafting committee on 5th November, 2019 to revise the National Water Policy. The process of revision of National Water Policy involves consultations with various stakeholders including States/UTs.
